

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.2790

TO BE ANSWERED ON FRIDAY THE 03RD AUGUST, 2018
SHRAVANA 12, 1940 (SAKA)

TAX ON SANITARY NAPKINS

2790. SHRIMATI KIRRON KHER:

Will the Minister of FINANCE be pleased to state:

- (a) the total revenue collected by the Government through tax on sanitary napkins in the past year;
- (b) whether the Government plans to provide tax exemption to sanitary napkins to increase affordability; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a): The total collection of Central Excise duty @ 6% [including additional duty of customs (CVD) in lieu of Central Excise duty] for financial year 2016-17, was Rs. 191 crore in respect of sanitary napkin including tampons, and during financial year 2017-18, the estimated GST collection @12% is Rs. 455 crore.

(b) and (c): Based on the recommendations of the GST Council, Sanitary napkins (including tampons) have been exempted from GST with effect from 27.07.2018.
